CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH, MUMBAI

OA No.210/00241/2019

Dated this Wednesday the 10th day of April, 2019

Coram:Dr. Bhagwan Sahai, Member (A). Shri R. N. Singh, Member (J).

1. P. Yeshwant Kumar,
Aged 40 years, lastly working
as Junior Engineer (Electrical)
in the Office of the Deputy Engineer,
Electrical Sub Division, North Zone,
Electricity Department, Dadra and Nagar
Haveli at Silvassa-396 230 and
residing at C-201, Saket Complex,
Dokmardi, Amli, Silvassa, UT of Dadra
Nagar Haveli, Pin-396 230.

... Applicant.

(By Advocate Shri Sai Kumar Ramamurthy).

Versus

- 1. The Administrator,
 Union Territory of Daman
 and Diu Dadra Nagar Haveli
 and Silvassa, Secretariat,
 Silvassa-396 230.
- 2. The Finance Secretarry,
 Union Territory of Daman
 Diu Dadra Nagar Haveli
 and Silvassa, Secretariat,
 Silvassa 396 230.
- 3. The Executive Engineer, Electricity Department, UT of Dadra & Nagar Haveli Silvassa-396 230.

... Respondents.

ORDER (ORAL) Per : R. N. Singh, Member (Judicial)

Present.

1. Shri Sai Kumar Ramamurthy, learned counsel for the applicant.

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- 2. After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the OA.
- 3. In view of the above, the OA stands dismissed as withdrawn.
- 4. No order as costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

V. .

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